

(b) if so, the total amount sanctioned for the same?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Installation of sculptures in public parks is the concern of the local bodies. The Delhi Municipal Corporation and the Cantonment Board have not yet considered this question. The New Delhi Municipal Committee, however have decided in principle to install replicas of outstanding pieces of sculptures or original pieces of sculptures in the public parks in New Delhi. Detailed proposals in this regard have yet to be considered by the Committee and funds would be provided when the proposal is finalised and the estimated cost worked out.

Correspondence Course and Evening Colleges

1581. { Shri Chuni Lal:
Shri Kodiyar:
Shri Warrior:

Will the Minister of Education be pleased to state what progress has been made towards instituting correspondence courses and evening colleges in the country?

The Minister of Education (Dr. K. L. Shrivastava): The Expert Committee appointed to work out details of the scheme of Correspondence Courses and Evening Colleges has met twice at New Delhi under the Chairmanship of Dr. D. S. Kothari and discussed various aspects of the scheme. On the recommendations of this Committee, it has been decided to start Correspondence Courses at Delhi University in 1962. In order to enable the University to start these courses, a Bill to amend the Delhi University Act has been introduced in the Lok Sabha.

Increase in Capital by Companies

1582. **Shri P. G. Deb:** Will the Minister of Finance be pleased to state the number of companies which were

given permission to increase their capital during the months from September to November, 1961 and for what purpose?

The Minister of Finance (Shri Morarji Desai): During the months from September to November 1961 a total of 48 Companies were given permission to increase their capital. A statement showing the industries for which the permission was given and the number of companies involved in each industry is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 86].

Ex-Servicemen

1583. **Shri Amjad Ali:** Will the Minister of Defence be pleased to state:

(a) the number of ex-Servicemen who applied for grant from the Army Central Welfare Fund (Flower Day Fund) during the year 1961 (upto 22nd October, 1961);

(b) the number of persons who were given these grants during this period;

(c) the number of applications pending on account of investigations to be made; and

(d) the approximate time that will be taken to finalise the pending cases?

The Minister of Defence (Shri Krishna Menon): (a) to (d). The information is being collected and will be laid on the Table of the House.

W. German Investment in India

1584. { Shri D. C. Sharma:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 266 on the 9th August, 1961 and state the further progress made in the negotiations with the West German Government regarding investment of their capital in India?

The Minister of Finance (Shri Morarji Desai): There has been no further progress in the negotiations.

Petroleum Institute, Dehra Dun

1585. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any progress has been made in the selection of site for the setting up of a Petroleum Institute at Dehra Dun; and

(b) the details thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) Land measuring 257.57 acres which includes the Mohkampur (Kurd) Tea Estate in Dehra Dun District has been acquired through the Uttar Pradesh Government.

Official Secrets Act

1586. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state how many cases of violation of Official Secrets Act were registered or found out from August to November, 1961?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be laid on the Table of the House in due course.

Grants for Development of Punjabi

1587. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Punjab Government have asked for grants for the development of Punjabi language during 1961-62 so far; and

(b) if so, how much grant has been given?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) Rs. 41,425/-.

Erosion by Brahmaputra

1588. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that extensive erosion has been caused by the Brahmaputra during this rainy season as well as in the past few years rendering a large number of families homeless and creating panic among the people;

(b) if so, the number of families rehabilitated so far; and

(c) the relief measures taken?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes; there has been considerable erosion due to the floods in Brahmaputra.

(b) and (c). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 87].

Arrest of an Impostor at Bareilly

1589. Shri Ram Krishan Gupta: Will the Minister of Home Affairs be pleased to refer to statement made by the Prime Minister in Lok Sabha on the 19th August, 1961, and state:

(a) whether Government have completed their inquiry regarding the person arrested in Bareilly impersonating as an Army Security Officer; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). The person concerned has been convicted and sentenced to undergo 18 months rigorous imprisonment under Section 170-IPC and three months rigorous imprisonment under Section 171-IPC, both the sentences to run concurrently. Another case against him under Section 419/420-IPC is pending in court and investigations are in progress in respect of two other cases. The inquiries made do not show that he had any connection with espionage activities.